

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 237**  
**(IB)-2130(ND)2019**  
IA/107/2021, IA/3356/2020, IA/3629/2020  
IA/4184/2020, IA/4059/2020, IA/4230/2020  
IA/4190/2020, IA/4202/2020, IA/3951/2020  
IA/5100/2020, IA/4914/2020, IA/4876/2020  
IA/5235/2020, IA/372/2021, IA/347/2021  
IA/446/2021, IA/471/2021

**IN THE MATTER OF:**

M/s. Dynacon Projects Pvt. Ltd. ... Applicant/Petitioner

Versus

M/s. Today Homes & Infrastructure Pvt. Ltd. ... Respondent

**Under Section: 9 of IBC, 2016**

**Order delivered on 22.02.2021**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**ORDER**

Renotify IA/107/2021 on 01.03.2021.

Renotify IA/3356/2020, IA/3629/2020, IA/4184/2020, IA/4059/2020,  
IA/4230/2020, IA/4190/2020, IA/4202/2020, IA/3951/2020,  
IA/5100/2020, IA/4914/2020, IA/4876/2020, IA/5235/2020,  
IA/372/2021, IA/347/2021, IA/446/2021, IA/471/2021 on 15.03.2021.



**(T.S SINGH)**  
**COURT OFFICER**